

LOK SABHA DEBATES

LOK SABHA

Monday, September, 16, 1991/ Bhadra 25,
1913 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER In the Chair]

[Translation]

(Interruptions)

SHRI MADAN LAL KHURANA (South Delhi): Sir, similar to the incident that occurred outside the house of hon. Shri Advani, some shots were fired outside the house of the Chief Justice two days ago.

(Interruptions)

My contention is that the person who fired the shots was drunk...(Interruptions)

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Sir, please allow the members to speak one at a time.

MR. SPEAKER: I shall allow everyone to speak by turn and I shall start with the back benches.

(Interruptions)

MR. SPEAKER: Please sit down. Whatever you have said will not go on record. I shall invite you to speak later.

(Interruptions)

Please sit down. Don't compel me to say anything more. I shall call the Members one by one.

[English]

I will come to you

[Translation]

(Interruptions)

SHRI RAM NARAIN BERWA (Tonk): Sir, I would like to draw your attention towards Tonk district. Despite being abundant in national resources, this district is counted among the industrially backward districts. Step can be taken for the development of this region. (Interruptions) Due to the negligible number of large and medium scale industries, the per capital income in the region is very low and majority of the population is facing poverty and unemployment. In such a situation the development of ancillary and small industries is also not possible. At present, artisans and craftsmen of the carpet and 'beedi' industry are earning their livelihood through middlemen. Due to the closure of the Rajasthan State Tannery, Tonk, artisans and craftsmen of the carpet and leather industry dependent on the former are facing acute hardship.

Therefore, I request for the setting up of a growth centre in Tonk district so that local entrepreneurs get special benefits and industrial development can take place in the district.

SHRI RAM SAGAR (Barabanki): I would like to draw attention towards an important matter. Sir, recently in this House, a member of our party Shri Uday Pratap Singh raised an issue regarding security provided to Shri Mulayam Singh Yadav. The hon. Home Minister had given an assurance that the National Security Guards provided to Shri Mulayam Singh Yadav would not be withdrawn. But today's newspapers report that the Government is withdrawing the National Security Guards and will take a final decision within 15 days.

Sir, by that time this Session will come to a close and we will not be able to discuss the matter. We must have a specific statement from the Government on the steps proposed to be taken to provide security to political persons.

Sir, some days back the former Minister Shri Sharda Prasad Rawat was murdered. Now the security arrangements for ex-MPs of the State are being withdrawn and lesser security is being provided to ex-MLAs. The Government's attitude towards U.P. seems to be vengeful. The Government must clarify as to what steps it proposes to take for providing security to Shri Mulayam Singh Yadav. We need a specific assurance from the Government. (*Interruptions*)

We want to know the Government's reaction.

MR. SPEAKER: You have been given time to speak. Now please let others also speak.

SHRI RAM SANGAR: Sir, this matter was raised earlier also. How shall we know about the Government's reaction now that the Session is going to end day after tomorrow. (*Interruptions*)

MR. SPEAKER: You have been given a chance to speak. Now you are not letting others speak.

SHRI RAM SAGAR: Sir, Shri Uday Pratap Singh, Shri Chhotey Singh Yadav and myself are also getting the threatening letters. (*Interruptions*)

MR. SPEAKER: You are misusing the opportunity given to you for speaking. You should not do this.

(*Interruptions*)

MR. SPEAKER: Please sit down. Let others speak. You can discuss this matter with the Home Minister.

SHRI SYED MASUDAL HOSSAIN (*Murshidabad*): Sir, I want to draw attention towards the flood situation in West Bengal. Five districts of West Bengal, particularly Murshidabad, Malda and West Dinajpur are in the grip of floods. Nearly 40 lakh people are affected. The loss to crops is inestimable. Some lives also been lost. Wheat is

required to be distributed as a relief, but the stocks of wheat are so low. What it is hampering the relief operations. Day before yesterday a discussion was held with the hon. Agriculture Minister to request him to take special steps for the supply of wheat to the area. The hon. Minister is present here. He is requested to explain what steps are being taken. Assistance would be needed for the reconstruction of houses after the flood waters have receded.

Sir, maximum problems are being caused by the soil erosion that is taking place on the banks of rivers, particularly on the western side. Most of the erosion has taken place between Farakka and Jalangi in Murshidabad while the maximum erosion has taken place in Aakhinganj. This is a very dangerous development. Central assistance is needed in this situation and I request the Central Government to send a team over there.

Sir, some reports have appeared in newspapers although I am too sure as to the authenticity of these reports. I have high regard for the hon. Prime Minister. The newspaper reports say that Kumari Mamata Banerjee has gone there with some funds on behalf of the Prime Minister. If the reports are true, then this is not the proper way. The financial assistance should be directed through the State Government so that it can be used judiciously. Such a method would be more beneficial. (*Interruptions*)

[*English*]

It is not aspersion against any Member or any Minister.

[*Translation*]

Sir, Central assistance should be directed through the State Government. A Central team should be sent there for an immediate on-the-spot assessment of the extent of damage and the type of relief required. Financial assistance should be given immediately for relief and rehabilitation purposes, for rebuilding and repairing damaged houses